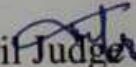


**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 05.08.2020**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 90/2017	12.PCR 93/2020
2. OS 224/2017	13.PCR 94/2020
3. OS 272/2018	14.PCR 95/2020
4. OS 248/2019	15.PCR 96/2020
5. OS 286/2019	16.CC 466/2015
6. OS 298/2019	17.CC 1093/2020
7. OS 348/2019	
8. P&SC 1/2020	HBC
9. OS 170/2020	
ISSUES	18.CC 1063/2013
10.OS 146/2018	19.CC 1310/2015
11. Cr. 133/2020 HPS <i>Advanced</i>	20.CC 1736/2016
	21.CC 1611/2017
	ORDERS
	22.OS 126/2020

Hosakote

Dated: - 04.08.2020


Prl.Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
05.08.2020

MORNING SESSION	AFTERNOON SESSION
HEARING	ARGUMENTS
1. Rev. 1/2017	10.OS 237/2010
2. OS 169/2018	
3. OS 96/2020	HEARING
4. CC 941/2020	11.OS 135/2019
5. OS 147/2020	12.OS 135/2019
6. OS 157/2020	13.OS 169/2019
	14.OS 9/2018
ISSUES	15.OS 97/2020
7. OS 15/2015	16.OS 98/2020
8. OS 257/2016	17.OS 323/2019
9. OS 59/2018	18.OS 331/2013

Hosakote

Dated: - 04.08.2020

Cir Hosakote
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
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